

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:3033
ANSWERED ON:12.08.2010
RE DEFINING THE AGE OF MAJOR AND MINOR
Meinya Dr. Thokchom

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) Whether the Government proposes to re-define the age of minor and major for both male and female;
- (b) if so, details thereof; and
- (c) the time by which it is likely to be done?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a) No, Madam.
- (b) & (c) Do not arise.